

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
1	MISC PETITION/ADOPT100267/2019		Vatsalya Trust Mumbai Vs Shri. Radhakrishnan Nair R.	Sangeeta Nagpal
2	MISC PETITION/ADOPT100009/2020		Shri Nilesh Vasant Patil Vs Mrs Pranali Nilesh Patil alias Ms. Pranali Vasant Kini	Padma Bhosale
<u>DIRECTIONS</u>				
3	MISC PETITION/ADOPT100199/2019		Mr. Subhash Tukaram More Vs Mrs. Vijaya Vijay Chalke	Sandeep Dhangar
4	MISC PETITION/ADOPT100038/2020		1. Korgappa Lingappa Poojari 2.Kasturi Korgappa Poojari Vs 1. Dasharath Rajpurohit Singh 2. Mrs. Nisha Dashrath Rajpurohit	Anita Manjalkar
At 11.00 AM Morning Session				
5	MISC APPLICATION	100042/2020	Mr. Shyam Wadhvani - Misc. Petition No. 10-1989 Vs Nil.	Rakesh K. L. Kapoor and Co.
<u>COMPLIANCE</u>				
6	MISC APPLICATION	100013/2020	Mr. Changarath Ravindra Kumar - petitioner in Misc. Pet. 124 of 1992 Vs St. Catherines Home - Respondents	M/s. Rakesh K. L. Kapoor and Co.
7	MISC APPLICATION	100027/2020	Mr. Jitendrakumar Madhusudan Chapadia - Misc.Petition No. 184/2001 Vs Bal Asha Trust	Rakesh K. L. Kapoor and Co.

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	MISC PETITION/ADOPT100044/2020		Mr. Sanjay Mahadeo Pore Vs Mr. Babubhai Purshottam Makwana	Mr. Sadanand U. Gawargur
<u>EX-PARTE EVIDENCE</u>				
2	MISC PETITION/ADOPT100183/2019		Mr. Arun Ambaji Chudnaik Vs Mr. Babaji Ambaji Chudnaik	Mrs. Komal B. Shah
<u>DIRECTIONS</u>				
3	MISC PETITION/ADOPT100111/2019		WWTI Bal Anand Vs Sanjay Popat Gayakwad	Sameer K. Sawant
4	MISC PETITION/ADOPT100118/2019		Mr. Anant Shankar Pawar Vs Mr. Ankush Ganpat Batawale	G.B. Naik
5	MISC PETITION/ADOPT100119/2019		Mr. Nilesh Raghunath Mestry Vs Smt. Darpana Dattaram Dhodade	T.N. Upadhyay and Sharmila Sharma
6	MISC PETITION/ADOPT100148/2019		WWTI Bal Anand Vs Kalpesh Bharatbhai Prajapati	Sameer K. Sawant
7	MISC PETITION/ADOPT100157/2019		Mr. Surjit Shyamsunder Toshniwal Vs Mr. Mukund Ramniwas Gattani	Kiran S Mohite
8	MISC PETITION/ADOPT100163/2019		Mr. Vaibhav Mohan Suryavanshi Vs Mrs. Varsha Mohan Suryavanshi	Martha Dsouza
9	MISC PETITION/ADOPT100219/2019		Mr. Ulhas Bhaskar Shitut Vs Mrs. Nitya Ulhas Shitut maiden Name Asha Anand Mulye	Santosh R. Shrivastava
10	MISC APPLICATION	100001/2020	Santosh Sadanand Kutkani Vs Pooja Manoj Khosla	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100117/2019)				
11	MISC APPLICATION	100002/2020	Mr. Sandip Pandurang Tambe Vs Mr. Vinayak Bhimrao Dongre	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100053/2019)				

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12	MISC PETITION/ADOPT100064/2020		Mr. Prashanth Francis Farias Vs Mr. Arun Dnyanadev Londhe	K.D. Juvekar
<u>WRIT OF SUMMONS</u>				
13	MISC PETITION/ADOPT100065/2020		Harendra Matubhai Shah Vs Govind Mahadev Navrekar	D. K. Jain